

DIVISION BENCH  
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1127(KB)2019  
IA(I.B.C)/1313(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>SWATCH GROUP [INDIA] PRIVATE LIMITED VS PRIME RETAIL INDIA LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conference/physically)**

Mr. Pranit Bag, Adv. ] For the SRA/Applicant

Ms. Joveria Sabbdah, Adv.

Mr. Anuj Mishra, Adv.

Mr. Pranay Agarwal, Adv. ] For the Respondents

Ms. Ankita Baid, Adv.

Ms. Sweta Majumder, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. List this matter for hearing on **09.08.2024** at 3:30 PM

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**